

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-150/2007/10574/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Audri Bhattacharyya,
Judge, Designated Court,
Assam, Guwahati.

Dated Guwahati, the 25th October, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. JDC/472 dtd. 23.10.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 04.11.2024, along with station leave permission, from the evening of 30.10.2024 till the morning of 05.11.2024**, has been granted. Further, the District and Sessions Judge, Kamrup(M), Guwahati, and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)
Memo No.HC.VII-150/2007/10575-10576 /A, dated , 25-10-2024

Copy to:

1. The District and Sessions Judge, Kamrup(M), Guwahati.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Amis